

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
COAST REALTORS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Coast Realtors Private Limited
2.	Date of incorporation of corporate debtor	18/02/2015
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70109DL2015PTC276831
5.	Address of the registered office and principal office (if any) of corporate debtor	Property No 63, Top Floor, Bharat Nagar, New Friends Colony, New Delhi South, Delhi -110065
6.	Insolvency commencement date in respect of corporate debtor	Order pronounced on 14 th July, 2022.
7.	Estimated date of closure of insolvency resolution process	10 th January, 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ajit Gyanchand Jain Registration No: - IBBI / IPA-001 / IP-P00368 / 2017-18 / 10625
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 204, Wall Street-1, Near Gujarat College, Ellis bridge, Ahmedabad-380006 Email: ajit@vcanca.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 204, Wall Street-1, Near Gujarat College, Ellis bridge, Ahmedabad-380006 Email: cirp.coastrealtors@gmail.com
11.	Last date for submission of claims	28 th July, 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable at present.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable at present.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a)(i) https://ibbi.gov.in/home/downloads (ii) Physical Address: same as mentioned in point 10 and (iii) Email IRP at: cirp.coastrealtors@gmail.com b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Coast Realtors Private Limited** - on 14th July, 2022.

The creditors of **Coast Realtors Private Limited**, are hereby called upon to submit their claims with proof on or before 28th July, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class – Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 15th July, 2022
Place: Ahmedabad

Ajit
Ajit Gyanchand Jain
(Interim Resolution Professional)

